

**In light of order dated 02.01.21 , Daily report as regards online Certified copy of requisitions (as on 01.10.21) :-**

1. Total nos. of transactions	:-	1358
(Online requisition for certified copy of orders and judgment)		
2. Total nos. of compliance	:-	1317
3. Total nos. of requests pending	:-	41

**Reasons for non- compliance of the requests:-**

(i) Files not received from the concerned sections	:-	34
<ol style="list-style-type: none"> <li>1. MA – 468/2018</li> <li>2. MA – 416/2019</li> <li>3. WPC – 1555/2021</li> <li>4. LPA – 558/2019 (File not received from the bench as reported by concerned section)</li> <li>5. WPC – 2237/2015</li> <li>6. ABA – 2262/2019</li> <li>7. LPA- 620/2018 (File not received from the bench as reported by concerned section)</li> <li>8. ABA – 2057/2020</li> <li>9. WPC – 3073/2021 (File not received from the bench as reported by concerned section)</li> <li>10. WPC – 3350/2012</li> <li>11. ABA – 4056/2021</li> <li>12. MA – 187/2003</li> <li>13. WPC – 5925/2015</li> <li>14. CONT CIVIL – 946/2019</li> <li>15. WPC – 5198/2019</li> <li>16. CR. REV. – 374/2013</li> <li>17. ABA – 5059/2021</li> <li>18. CRMP – 2835/2019 (listed on 30/09/2021 in court no. 09)</li> <li>19. WPC – 4271/2019</li> <li>20. WPC – 1725/2018(File not received from the bench as reported by concerned section)</li> <li>21. WPC – 3018/2020(being issued)</li> <li>22. CONT CIVIL – 519/2018(being issued)</li> <li>23. CR. REV. – 530/2020</li> <li>24. WPC – 2716/2021(being issued)</li> <li>25. CMP – 298/2021(being issued)</li> <li>26. WPC – 2815/2021</li> <li>27. ABA – 5502/2021</li> <li>28. WPC- 4464/2019(being issued)</li> <li>29. WPC- 567/2011(File not received from the bench as reported by concerned section)</li> <li>30. WPC- 3573/2018(being issued)</li> <li>31. ABA- 4578/2021</li> <li>32. CRMP- 1724/2021(being issued)</li> </ol>		

33. WPC- 334/2020 (being issued)

34. ABA- 5059/2021

(ii). No. of Requisitions in which reason for non-compliance

has been mentioned below

:-

07

A)- TR2087130821024613 – WPC – 4254/2015:- uploaded Order date 17.01.17 does not tally with the original order sheet.

B)- TR22446270821063007- CRMP – 3781/2018 :- uploaded order does not tally with the original order. (ie. Quashing order date 18.09.18 typed as 18.09.8)

C)- TR2341030921100239 - CRMP – 3781/2018 :- uploaded order does not tally with the original order. (ie. Quashing order date 18.09.18 typed as 18.09.8)

D)- TR2322010921035600- WPC – 1100/2016 :- Uploaded order contain extra order pages that does not tally with required order.

E)- tr2317010921031603- wpc – 1135/2016:- uploaded order does not tally with the required order ie. 27.09.16.

F)- TR- 2391050921024324- MA- 322/2014:- uploaded order does not tally with the original order ie. 05.07.2021. ( S.L. NO. of respondent.)

G)- TR- 2734230921114646- ABA- 4642/2020:- uploaded copy does not tally with original order i.e dated 06.10.2020.